## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Mr. Surendra Kumar Dalmia

V/s.

M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Phaner Sampat of w Yark Chrisi ilb Khaifer & Lo	Adu Sektroner	mg
٤)	K.S. AIYAK	ADV FOR R. NOS 1,3,4,128	W
3.	Ninay Jane, Shanay Shah & Sweety of Letan 1/6 T.C.P. No. 48/39	Adv for lespondent ORDER 25 LT 07-398/CLB/MB/MAH/2014	Shreety
1.	The Learned Representatives	s of both the sides are present.	

From the side of the Petitioner, it is stated that they are proposing to file an 2. Application to amend the main Petition. So far no such Application is pending, hence this Bench cannot take any cognizance. However, granted time with the expectation that the Settlement may take place amongst the parties as mentioned earlier

3. Now listed for hearing on 8th August. 2017. Date is communicated to both the sides.

> M.K. Shrawat Member (Judicial)

Dated: 05.07.2017